## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

**CHENNAI** 



## ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNALR

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER** 

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**PETITION NUMBER** 

: TCP/204/ (IB)/2017

NAME OF THE PETITIONER(S)

: K.N.K NEXGEN CONSTRUCTION PVT LTD

K.N.K SWAMY AND COMPANY

NAME OF THE RESPONDENT(S)

: SABARI INN PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. TKBHASKAR

SHWETHA VASUDEMAN

Convid for

<u>ORDER</u>

Shri T K Bhaskar, Senior Counsel for petitioner present. Counsel for respondent called absent. Counsel for petitioner submitted that there is an appeal preferred before the NCLAT against the order passed by the Division Bench in TCP 263/IB/2017 wherein an IRP has been appointed. The respondent in the above TCP and in the instant case are one and the same. He stated that orders are awaited in the abovesaid matter and prayed time for making submissions in this regard. Time is extended at request. Put up on 12.12.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)